

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.73/7/AMR/2022		7 of IBC	Union Bank of India Vs. Sri Ravichandra Textiles Private Limited

ORDER

Mr.V.Sethu Madhava Rao, Counsel for the FC present and requested time for hearing. Hence, for hearing, list the matter on 13.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN